

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.552/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M.

Name of the Company	ICICI Bank Ltd.-Versus-Vista Steel Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. MANGI BHUTERIA
2. MR. RAJESH GUPTA
3. MS. SMITA MUKHERJEE

CORPORATE
DEBTOR

April 1

1. Arshiek Guha, Advocate for Financial Condition.

Monika Gupta
Advocate
24/11/18.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor submitted that Senior arguing Counsel is not present and made a prayer for adjournment. Prayer is not present.

List on 01/12/2017 for admission.

8d

(Jinan K.R.)
Member (I)

8d

(V.P.Singh)
Member (I)